

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4895/2025

[Arising out of impugned final judgment and order dated 10-02-2025 in CRLA No. 3720/2009 passed by the High Court of Judicature at Allahabad]

BRAHM PAL

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 11-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) Mr. S. Nagamuthu, Sr. Adv.
Mr. Raja Choudhary, Adv.
Mr. Shreyash Kaushal, Adv.
Ms. Anushika Mishra, Adv.
Mr. Rajesh Singh Chauhan, AOR

For Respondent(s) Mr. Lohit Ganguly, Adv.
Mr. B.k.panday, Adv.
Mr. Sandeep Lamba, Adv.
Mr. Navneet Jha, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Dr. Vijendra Singh, AOR
Ms. Arushi Singh, Adv.
Mr. Aniket Tiwari, Adv.

O R D E R

Mr.Lohit Ganguly, learned counsel appearing for respondent no.2 prays for time to file counter affidavit.

2. Permission is granted.

3. List on 04.02.2026.

(NIRMALA NEGI)
ASTT.REGISTRAR-cum-PS

(ANJALI PANWAR)
ASSISTANT REGISTRAR